20.09.2012 Hon'ble Mr. D. C. Lakha, Member (A)

None is present for the applicant even on the revised call. Sri Dharmendra Tiwari holding brief of Sri R.K. Srivastava, learned counsel for the respondents is present.

In view of resolution of the CAT Bar Association, today for "no adverse" the case is adjourned.

List on 05th November, 2012.

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Registrar